

ITEM NO.8

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PUNEET SEHGAL

Civil Appeal No(s). 9110/2022

TBEA (INDIA) TRANSFORMER PRIVATE LIMITED

Appellant(s)

VERSUS

U.P. MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL &
ANR.Respondent(s)

Date : 10-04-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vinam Gupta, AOR

For Respondent(s)

Mr. Anuvrat Sharma, AOR
Ms. Alka Sinha, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Respondent no.1 is duly represented.

Service is complete on respondent no.2 but none has entered
appearance.

Statement of case has not been filed and time expired.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

PUNEET SEHGAL
Registrar